## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 91/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2018

Name of the Company:

Aarti Industries Ltd.

V/s.

Khushbu Vinyl Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. Rasesh Parikh Advocate

Petitioner

2. Harmish 10-Shew

Asmala

## ORDER

Learned Advocate Mr. Rashesh Parikh present for Operational Creditor/Petitioner. Learned Advocate Mr. Harmish Shah present for Respondent.

Heard arguments of learned Counsel for Petitioner and learned Counsel for Respondent.

Petitioner wants to file copy of resolution passed by Board of Directors.

Respondent wants to file original form III received by it.

List the matter on 21.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 14th day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL